

(c) According to the information furnished by the State Government, the State Government are conducting negotiations for setting up a cement plant, a newsprint paper plant and a plant for the manufacture of pharmaceutical drugs, which could utilise local medicinal herbs. The State Government have recently announced their policy which gives top priority to promotion of industries based on local resources.

मध्य प्रदेश नवगांव स्थित सेना प्रशिक्षण कालेज

* 318. श्री लक्ष्मी नारायण नायक :
रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के बुन्देलखण्ड क्षेत्र में नवगांव में एक सेना प्रशिक्षण कालेज स्थित था ;

(ख) क्या कालेज को आवास की कमी के कारण अन्यत्र स्थानान्तरित कर दिया गया था ; और

(ग) यदि हां, तो क्या मंत्रालय का विचार इस बात का पता लगाने के बाद कि वहां स्थान की कोई कमी नहीं है, कालेज को पुनः नवगांव स्थानान्तरित करने के प्रश्न पर विचार करने का है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) और (ख). आर्मी कैडेट कालेज को 1964 में नवगांव से पुणे ल जाया गया था क्योंकि नवगांव में केवल 300 कैडेटों के लिए व्यवस्था थी जबकि 1964 में यह निर्णय किया गया था कि कालेज की क्षमता को 650 कैडेट तक बढ़ा दिया जाये ।

(ग) जुलाई, 1977 में इस कालेज को हिरादून ले जाया गया है और इसे भारतीय

सैनिक अकादमी का एक स्कन्ध बना दिया गया है ताकि कैडेटों के लिए प्रशिक्षण सम्बन्धी सुविधाओं, आवास तथा निरीक्षण की अच्छी व्यवस्था की जा सके । इसके परिणामस्वरूप आवर्ती खर्च में लगभग 11 लाख रुपए वार्षिक की बचत होगी ।

Silent Valley Project and Hydro-Electric Projects in Kerala

* 319. SHRI GEORGE MATHEW:
Will the Minister of ENERGY be pleased to state:

(a) what is the delay in giving sanction to the Silent Valley Project in Kerala; and

(b) how many more hydro-electric projects are under the consideration of Central and State Governments in Kerala at different levels?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The Silent Valley Project was originally sanctioned by the Planning Commission in February, 1973 at an estimated cost of Rs. 2448 lakhs. Subsequently the Government of Kerala suggested certain modifications in regard to the scope and design of the Project. The revised project estimate has been received by the Central Electricity Authority from the State authorities in October, 1977. The Department of Science and Technology have also raised certain ecological issues which are also under examination along with the revised project estimates.

(b) Besides Idukki Stage III, Idamalayar and Kakkad Hydro-Electric Projects which are already under construction, the Kerala State authorities have sent project reports in respect of the following two schemes to the Central Electricity Authority:—

(i) Kerala-Pandiyar-Punnapuzha Hydro-Electric Scheme;

(ii) Kuttiyadi augmentation (multipurpose) Scheme.

Medium of Examination for N.D.A. and other Competitions

*320. SHRI RAMANAND TIWARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether English is the medium for answering question papers for various competitive examinations held by the U.P.S.C. particularly for I.A.S. and N.D.A.;

(b) whether the examinations, particularly for N.D.A., are taken by the students within the age group of 16 years and 17½ years and that the boys of farmers and poor people studying in schools other than Public Schools cannot answer the question papers through English medium as efficiently as the boys of Public Schools;

(c) if so, whether Government propose to introduce Hindi as a medium of examination particularly for N.D.A. keeping in view the above facts; and

(d) if not, the reasons for continuing this discriminatory attitude and inequality in opportunities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (d). A Statement is laid on the Table of the House. [Placed in Library. See No. LT-1291/77].

Exploitation of Tribals and Adivasis by money-lenders

*321. SHRI SURENDRA BIKRAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are taking any steps to protect Tribals and Adivasis from exploitation by money-lenders; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). The prevention of exploitation of the tribals has been given a very high priority. Various legislative measures exist in the States to protect the tribals from extortion by money-lenders. In addition, in order to provide alternative channel of credit to the tribals, large size Multipurpose Societies (LAMPS) have been organised to cover bulk of the tribal areas in Andhra Pradesh, Assam, Bihar, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan and Kerala. Steps have also been taken to enable the tribals to take advantage of soft loans from Commercial Banks at an interest rate of 4 per cent per annum under the differential rates of interest Scheme.

मान्डला (मध्य प्रदेश) में साल लकड़ी पर आधारित कारखाने की स्थापना

*322. श्री श्यामलाल धुर्वे : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के मांडला जिले में जो एक पिछड़ा हुआ आदिवासी क्षेत्र है, वहां के वनों में उपलब्ध माल लकड़ी पर आधारित कारखाने की स्थापना के प्रस्ताव पर विचार किया जा रहा है।

(ख) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ; और

(ग) यदि नहीं, तो ऐसी योजना के अब तक न बनाए जाने के क्या कारण हैं ?

उद्योग मंत्री (श्री जार्ज फर्नान्डिस) : (क) से (ग). मध्य प्रदेश के मांडला जिले में 'साल' की लकड़ी पर आधारित कारखाने की स्थापना करने का कोई प्रस्ताव नहीं है। फिर भी, मध्य प्रदेश राज्य उद्योग निगम मध्य प्रदेश के मांडला जिले में 30 लाख रुपए की लागत से 20 मीट्रिक टन की वार्षिक क्षमता